

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-515

IB-295/ND/2022

IA-953/2024, IA/2593/2023, IA-3105/2023, IA-6592/2023

IN THE MATTER OF:

Sun Infinity Devices through Its Proprietor Mr. Hanish Sahni**Applicant**

Vs.

Sunstrike telecome Pvt. Ltd.

.....**Respondent**

SECTION

U/s 9 IBC

Order delivered on 19.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,

HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Adv Chandrashekhar A. Chakalabbi & Adv G. Anusha for
respondent no.1/ICICI Bank in IA/6592/2023., Advocates
Vaibhav Mahajan and Harshita Aggarwal

For the RP : Adv. Ankur Chawla

ORDER

Due to paucity of time, list this matter on **28.05.2024.**

Sd/-
(Court Officer)